

No.F.36(10)/2014-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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New Delhi, 19<sup>th</sup> February, 2014

**ORDER**

In continuation of this Department's earlier orders F.No. 36(10)/2012-Judl. dated 03.05.2013, 30.05.2013 and F.No.36(26)/2013-Judl. dated 24.12.2013, the President is pleased to engage following advocates in the various categories of panels as mentioned below for conducting the Central Government cases (other than the cases of Income-tax and Railway Departments) and for the conduct of the cases filed against Public Officers while in the service of the Central Government with immediate effect for a period 'until further orders' before the following courts in Jammu and Kashmir: -

**A. Jammu and Kashmir High Court, Jammu  
Central Government Counsel**

S.N	Name & Address
1.	Ajay Sharma 139, Mahender Bhawan, Panjthirithi, Jammu-Tawi 0191-2560325/9419191118
2.	P.S. Chandel 1729, Sector-4, Railway Road, Nanak Nagar, Jammu 9419191258/ 0191-243729
3.	Ashok Kumar Mehra 9-B, High Court Road, Old Janipura, Jammu-180007 9697006317
4.	Amrit Sarin R/o 69-Panjthirithi, Jammu
5.	Piyush Gupta 140, Extn., Sec-4, Marble Enclave, Trikuta Nagar, Jammu 9419141985
6.	Bharat Singh Jamwal D-188, Sainik Colony, Jammu 9419110316
7.	Asheesh Singh Kotwal Marallia Road, Miran Sahib, Jammu-181001
8.	Susheel Kumar Sharma Vinayak Vihar, Mohalla Khajira, W. No. 59, Paloura, Jammu

**B. Jammu and Kashmir High Court, Srinagar Bench  
Central Government Counsel**

S.N	Name & Address
1	Munir Ahmad Bhat 98, Bhat House, New Housing Colony, Sangri Baramulla, J&K-193101 9419033557/9797195839/ 01952235163
2	S. Karnail Singh Wazir Kangli Bagh, Noorbagh Road, Baramulla, J&K
3	Bilal Ahmad Malla Village Zainapora, Distt Shopian, J&K 9622490577





**C. District and Subordinate Courts, Jammu & Kashmir  
Standing Government Counsel**

S.N	Name & Address	Court Name
1	Rajesh Sharma Opp. Distt. Courts Kathua 01922-233125/ 9419150290	Kathua
2	Mohammad Saleem Jaffar R/o Pethbugh Dialgam Distt Anantnag	Anantnag
3	Ms. Muzamil Hamid D/o Abdul Hamid Ganai Sangari Colony, Baramullah, J&K-193101 9419033754	Baramulla
4	Zahid Sarfraz Malik H.No. 255, Talab Khatikan, Jammu	Rajouri
5	Rajinder Singh Khajuria Ward No. 15, Poonch J&K	Poonch
6	Mujeeb Omar Fazili #4, Chinar Colony, Bagat-Barzulla, Srinagar-190005 9419975838	Srinagar
7	G. Mohamad Shah Drugmulla, Kupwara, J&K	Kupwara

**D. District and Subordinate Courts, Jammu & Kashmir  
Additional Standing Government Counsel**

S.N	Name & Address	Court Name
1	Harshwardhan Gupta #219, Rehari Colony, Jammu-180005. 9419225221/0191-2583377	Jammu
2	Yogeshwar Singh Purkhoo Post Office Domana, Tehsil and District Jammu	Jammu
3	Ajat Shatru R/o Ward No. 8, #221, Parliwand Kathua, Distt & Teh. Kathua, J&K	Kathua
4	Surinder Kumar Sharma Khajuria Complex, W.No. 11, 436, Omara, NH-1A, Udhampur, J&K 9419160045	Udhampur
5	Neeraj Gupta #89, Ward No. 9, Behind City High School, Udhampur, J&K 9419849333	Udhampur
6	Ch. Anayatullah #151, Gujjar Nagar, Jammu 9419261521	Jammu


*(Handwritten mark)*



2. The engagement of above advocates in 'Table A and B' will be governed by the terms and conditions contained in this Department's O.M. No.26(1)/99-Judl., dated 24<sup>th</sup> September, 1999 read with O.M.No.26(1)/2005-Judl., dated 31<sup>st</sup> January, 2008. and 26(1)/2011-Judl. dated 01.09.2011.

3. The engagement of above advocates in 'Table C and D' will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. 24.9.1999 read with OM No. 27(25)/2011-Judl. dated 01.09.2011.

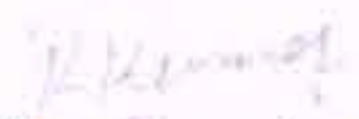
4 Hindi version of this order will follow.

  
(J.S. Mishra)  
Assistant Legal Adviser

To  
The above advocates.

Copy to: -

1. Shri Mohan Jain, Additional Solicitor General of India, AB-14, Mathura Road (Opp. Gate # 5, Pragati Maidan), New Delhi-110 001. Tel.23386258(R), 23386587(O), 9871071320(M).
2. Shri Kuldeep Kumar Pangotra, Assistant Solicitor General of India, 4-A, Sector-7, Trikuta Nagar, Jammu. Tel.2471612(R).
3. Shri S.A. Makroo, Assistant Solicitor General, Jammu & Kashmir High Court, Srinagar.
4. The Registrar, Jammu Bench, Jammu.
5. The Registrar, Srinagar Bench, Srinagar.
6. The Accountant General, Jammu & Kashmir, Srinagar.
7. District and Sessions Judge, Kathua/Anantnag/Baramullah/Rajouri/Poonch/Jammu/Srinagar/Kupwara/Udhampur.
8. Cash (LA) Section w.r.t. payment of retainer fee to counsels mentioned in Table 'C'.
9. Pay and Accounts Office, D/o Legal Affairs, New Delhi
10. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
11. Hindi Unit for Hindi version of this order.
12. Guard File/Judicial Section with 5 s/copies.

  
(Ram Kumar)  
Section Officer(Judicial)